

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(CAA)-56(PB)/2020

IN THE MATTER OF:

Verizon India Pvt Ltd
and
Verizon Communications India Pvt Ltd.

... Applicant / Petitioner

Under Section 230-232.

Order delivered on 10.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RD/OL : Ms. Apoorva Chowdhury, Adv. (Proxy Counsel)
For the I. T. Dept. : Mr. Shailendera Singh, Mr. Shailendera Singh, Advs.

ORDER

Posted for **Orders.**



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

10.12.2020
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